

15.39½ hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Seventh Schedule)

श्री श्रीम प्रकाश त्यागी : ( बहरा : च )  
मैं प्रस्ताव करता हूँ कि भारत के  
संविधान का और संशोधन करने वाले  
विधेयक को पुनः स्थापित करने को अनुमति  
दी जाये ।

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India."

*The motion was adopted.*

श्री श्रीम प्रकाश त्यागी : मैं विधेयक पेश  
करता हूँ ।

15.40 hrs.

NATIONAL HOLIDAY ON NETAJI  
SUBHAS CHANDRA BOSE'S BIRTH-  
DAY BILL\*

SHRI SAMAR GUHA (Contai): I  
beg to move for leave to introduce  
a Bill to provide for observing the  
birthday of Netaji Subhas Chandra  
Bose as national holiday.

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill to provide for observing  
the birthday of Netaji Subhas  
Chandra Bose as national holiday."

*The motion was adopted.*

SHRI SAMAR GUHA: I introduce  
the Bill.

\*Published in Gazette of India  
dated 29-7-77.

15.40½ hrs.

SALARY, ALLOWANCES AND PEN-  
SION OF MEMBERS OF PARLIA-  
MENT (AMENDMENT) BILL\*

(Amendment of section 1 and omission  
of section 8A)

SHRI R. D. GATTANI (Jodhpur):  
I beg to move for leave to introduce  
a Bill further to amend the Salary,  
Allowance; and Pension of Members  
of Parliament Act 1954.

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Salary, Allowances and Pension of  
Members of Parliament Act, 1954."

*The motion was adopted.*

SHRI R. D. GATTANI: I introduce  
the Bill.

15.41 hrs.

REPRESENTATION OF THE PEOPLE  
(AMENDMENT) BILL\*

(Insertion of new section 7A)

श्री श्रीम प्रकाश त्यागी (बहरा : च)  
मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व  
अधिनियम, 1951 क और संशोधन कानून  
वाले विधेयक को पुनः स्थापित करने को  
अनुमति दी जायें ।

MR. DEPUTY-SPEAKER: The  
question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Representation of the People Act,  
1951."

*The motion was adopted.*

श्री श्रीम प्रकाश त्यागी : मैं विधेयक पेश  
करता हूँ ।

Extraordinary, Part II, section 2.